

**RETURN OF ASSETS AND LIABILITIES ON
FIRST APPOINTMENT/AS ON THE 31ST DECEMBER,**

- 1. Name of the Government servant in full (in block letters) VIRENDER SHARMA
- 2. Service to which he belongs H P Judicial Service
- 3. Total length of service up-to-date
 - (i) in non-gazetted rank 12 years & 6 months
 - (ii) in gazetted rank in gazetted rank
- 4. present post held and place of posting Sub-judge cum Add. CJM
Sundernagar
- 5. Total annual income from all sources during the calendar year immediately preceding the 1st day of January, Rs. 202625/—

6. Declaration:

I hereby declare that the return enclosed namely, Forms I to V, are complete, true and correct as on 31.3.03 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of sub-rule(1) of Rule 18 of the Central Civil Services (Conduct) Rules, 1964.

Date: 8.4.03

Virender Sharma
 Signature
 Add. C. J. M.
 Senior J. M. O. (J.P.)

FORM NO. I

Statement of Immovable Property on First Appointment/As on the 31st December 19.....
(e.g. Lands, Houses, Shops, other Buildings, etc.)

Sr. No.	Description of Property.	Precise location (Name of District, Division Taluk & Village in which the property is situated and also its distinctive number etc.)	Area of land (in case of land and buildings).	Nature of land (in case of landed property).	Extent of interest.	If not in own name State in whose name held, and his/her relation -ship, if any, to the Govt. servant	Date of Acquisition	How Acquired.	Value of property.	Particular of sanction of prescribed authority if any	Total annual income from the property.	Remarks.
1.	2.	3.	4.	5.	6.	7.	8.	9.	10.	11.	12.	13.
1.	Agricultural land alongwith partly felled and dilapidated kuchha parental house.	Village Beharan Teh. Amb, District Una, H.P.	Undivided share in a joint Khata exact area not known for want of the revenue record.	Agricultural and Ghasni land	Known in the absence of revenue record.	not Mutation of inheritance has not been attested so far.	on the death of my father in Nov. 1998.	under the Will of father late Pt. Harichand sharma.	Not known for want of revenue record.	-	Nil	-
2.	Agricultural and Ghasni.	-do-	-do-	Agricultural and ^{ghasnis with} good numbers of timber tree.	1/6	-do-	-do-	-do-	-do-	-do-	-do-	-do-
3.	Agricultural land & ghasnis with incomplete house over khasra no. 66 of Khata No. 142min. of misal Haquiat 1993-94.	Village Upperla Swana, Teh. Jaswan District Kangra, H.P.	-do-	Agricultural and ghasnis	-do-	-do-	-do-	-do-	-do-	-do-	-do-	-

Contd on page 2.....

Shank Sharma
Addl. Chief District Magistrate,
Cum Sub-Divisional Magistrate,
Sunder Nagar, District Kangra (HP)

Notes:-

1. Since my father remained out of Village (himla) he gave land for management and enjoyment to my cousin Sh. Girhari Lal. After his death, this arrangement has ^{not} been changed.
2. Since our parental kuccha house in Village Behran of Tehsil Amb, Distt. Una fell down on account of rains of Sept/Oct 1998. The construction of pucca structure was started over Khasra No. 66 which is still incomplete. Report Under rule 18 (2) of CCS (Conduct) Rules in this regard was sent to the ~~xxxxxx~~ Honourable High Court vide letter No. SJIC/II/KMG/P. file/98-1325 dated 28.10.1998 and the withdrawal of the amount to the tune of one lakh ^{was} ~~has~~ been sanctioned by the Honourable High Court from my G.P.F.

Virendra Sharma
Addl. Chief Magistrate,
Cum Sub Magistrate,
Sunder Nagar, Distt. Una (HP)

FORM NO. III

Statement of Movable Property on First Appointment/As on the 31st December 19...

Sl. No.	Description of items	Price or value at the time of acquisition and/or the total payments made upto the date of return, as the case may be, in case of article purchased on hire purchase or instalment basis	If not in own name, name and address of the person in whose name and his/her relationship with the Government servant.	How acquired with approximate date of acquisition	Remarks
1	2	3	4	5	6

1.	Fridge. (Voltas)	Rs. 9000/- total payment made through Cheque.	Own name.	Purchased from Modern Electronics Falampur in June 1993.	Information was given in previous return filed U/s 18 of CCS (Conduct) Rules.
2.	B & W T.V. (Videcon)	Rs. 2700/-	-de-	Purchased from Stylce Electronics The Mall, Shimla on 11-7-1992.	-de-
3.	Two-in-One (National)	Rs. 1200/-	-de-	Purchased from Local Market in March, 1991.	-de-
4.	Bed Box.	Rs. 2500/-	-de-	Purchased from local Market in June, 1993.	-de-
5.	One chain and ring golden	Not known	-de-	Custemary gifts given at the time of marriage in April, 1995 by inlaw.	-de-
6.	Dewan, Steel Ajmirah, central table, bed box, four canchairs and dining table	individually the value of each item at the time of purchase was less than 10,000/- lump sump value Rs. 20/25 thousands.	-de-	In between 1995-2003 by purchase with own and wife's savings, who is an Assistant Engineer colour T.V. has in I & PH	Stridhan given to wife like jewellery and been duly reported by her under rule 18 of CCS (C. Rule to the

(Signature)
 Addl. Chief Registrar,
 Cum Secy to

**Statement of Provident Fund and Life Insurance Policy on First Appointment/
As on the 31st December 19...**

Insurance Policies					Provident Fund				
Sr. No.	Policy No. and date of policy	Name of insurance company	Sum insured and date of maturity	Amount of annual premium	Type of Provident Funds G.P.E./C.P.F. Account No.	Closing balance as last reported by Audit/Accounts officer along with date of such balance	Contributions made subsequently	Total	Remarks
1	2	3	4	5	6	7	8	9	10
1.					G.P.F. Account No. H-Just. 2265	325182/-	54012/-	379194/-	
2.					PPF No. 883 in the name of daughter Gudiya	27190/- plus Rs. 1779/- as interest.	11000/-	39969/-	
3.	150034848	LIC India	One lakh 28.11.16	Rs 5187/-					
4.	130906488	-do-	One lakh 10.3.14	Rs. 6350/-					

Information was given in earlier return filed under Rule 18 of CCS (Conduct) Rules.

Date :

Signature :

V. K. S. Searns
Addl. Chief Inspector,
Cm. S. S.

FORM NO V

Statement of Debts and Other Liabilities on First Appointment.
As on the 31st December 19...

Sl. No.	Amount	Name and address of creditor	Date of incurring liability	Details of transaction	Remarks
1	2	3	4	5	6

N/L

Vincent Searns
No. 814103